

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixteenth Lok Sabha)

ELEVENTH REPORT

(Presented on 6.5.2015)

I, the Chairperson of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eleventh Report.

2. The Committee met on 5 May, 2015 for –

- I. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.
- II. Allocaton of time under clause (c) of Rule 294 (1) of the Rules of Procedure for discussion of the Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of twenty-five Bills as shown in the Appendix.

4. After considering all aspects of the Bills, the Committee recommend that twenty-five Bills shown in Appendix be placed in category `A'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allocation of time to Bill as passed by Rajya Sabha

5. After considering all aspects of the Bill, the Committee recommend allocation of 2 hours for the discussion of the Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha.

Recommendations

6. The Committee recommend that -

- (i) the classification and allocation of time to twenty-five Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
- (ii) the allocaton of time to the Rights of Transgender Persons Bill, 2014, as shown in paragraph 5 above, be agreed to by the House.

NEW DELHI;

5 May, 2015

15 Vaisakha, 1937 (Saka)

DR. M. THAMBI DURAI

*Chairperson,
Committee on Private Members'
Bills and Resolutions.*

APPENDIX

(See para 4 of the Report)
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The HIV/AIDS Bill, 2015 by Dr. Kirit Premjibhai Solanki, M.P.	106 of 2015	A	2 hours
2.	The Farmers Welfare Bill, 2015 by Shri Rakesh Singh, M.P.	102 of 2015	A	2 hours
3.	The Girls (Free and Compulsory) Education Bill, 2015 by Shri Rakesh Singh, M.P.	103 of 2015	A	2 hours
4.	The Uniform Education Bill, 2015 by Shri Rakesh Singh, M.P.	100 of 2015	A	2 hours
5.	The High Court of Punjab and Haryana (Establishment of a permanent Bench at Gurgaon) Bill, 2015 by Shri Dushyant Chautala, M.P	93 of 2015	A	2 hours
6.	The National Commission for Farmers Bill, 2015 by Shri Devji M. Patel, M.P.	94 of 2015	A	2 hours
7.	The Fodder Warehouse Board Bill, 2015 by Shri Devji M. Patel, M.P.	88 of 2015	A	2 hours
8.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2015 (<u>Amendment of the Schedule</u>) by Shri Vishnu Dayal Ram, M.P.	101 of 2015	A	2 hours
9.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2015 (<u>Amendment of the Schedule</u>) by Shri Hari Narayan Rajbhar, M.P.	117 of 2015	A	2 hours
10.	The Prohibition of Interference with the Freedom of the Matrimonial Alliances in the Name of Honour and Tradition Bill, 2015 by Shri Rabindra Kumar Jena, M.P.	116 of 2015	A	2 hours
11.	The Special Marriage (Amendment) Bill, 2015 (<u>Amendment of section 5</u>) by Shri Rabindra Kumar Jena, M.P.	95 of 2015	A	2 hours

1	2	3	4	5
12.	The Transgender Persons (Provision of Social Security) Bill, 2015 by Shri Maheish Girri, M.P.	109 of 2015	A	2 hours
13.	The Prevention of Begging and Rehabilitation of Beggars Bill, 2015 by Dr. Kirit Premjibhai Solanki, M.P.	104 of 2015	A	2 hours
14.	The National Commission for Farmers' Income Bill, 2015 by Shri R. Dhruvanarayana, M.P.	115 of 2015	A	2 hours
15.	The Constitution (Amendment) Bill, 2015 (<u>Amendment of the Eighth Schedule</u>) by Shri Ashwini Kumar Choubey, M.P.	90 of 2015	A	2 hours
16.	The Medical Device Regulatory Authority Bill, 2015 by Dr. Sanjay Jaiswal, M.P.	114 of 2015	A	2 hours
17.	The Martyrs (Payment of Adequate Compensation) Bill, 2015 by Shri Deepender Singh Hooda, M.P.	112 of 2015	A	2 hours
18.	The Bose Regiment Bill, 2015 by Shri Deepender Singh Hooda, M.P.	111 of 2015	A	2 hours
19.	The Constitution (Amendment) Bill, 2015 (<u>Amendment of the Eighth Schedule</u>) by Shri Bhairon Prasad Mishra, M.P.	105 of 2015	A	2 hours
20.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2015 (<u>Amendment of the Schedule</u>) by Shri Alok Sanjar, M.P.	110 of 2015	A	2 hours
21.	The Writers and Artists' Social Security Bill, 2015 by Shri Dilip Kumar Mansukhlal Gandhi, M.P.	87 of 2015	A	2 hours
22.	The Cultural Heritage Conservation Bill, 2015 by Shri Shri Dilip Kumar Mansukhlal Gandhi, M.P.	99 of 2015	A	2 hours
23.	The Cow and other Milch Animals (Prohibition of Slaughter, Cruelty and other Provisions) Bill, 2015 by Shri Nishikant Dubey, M.P.	98 of 2015	A	2 hours

1	2	3	4	5
24.	The Drought Affected and Drought Prone Areas (Special Provisions) Bill, 2015 by Shri Nishikant Dubey, M.P.	96 of 2015	A	2 hours
25.	The Underprivileged, Orphan, Vagabond and other Street Children (Prevention of Abuse, Rehabilitation and Welfare) Bill, 2015 by Shri Nishikant Dubey, M.P.	107 of 2015	A	2 hours
